

Pathankot—Madhopur Rail Link

*834. { **Shri Krishnacharya Joshi** :
Shri P. N. Rajabhoj : }

Will the Minister of **Railways** be pleased to state whether the construction of the Pathankot—Madhopur line has been completed ?

The **Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan)** : Not yet, Sir.

Sugarcane Price

*835. **Shri Jhulan Sinha** : Will the Minister of **Food and Agriculture** be pleased to state :

(a) whether the resolution of the Indian Central Sugarcane Committee regarding sugarcane price adopted on the 26th February, 1955 at New Delhi has been considered by Government ; and

(b) if so, whether any decision has been taken regarding the fixation of sugarcane price for 1956-57 before the commencement of the sowing season of the Adkali cane ?

The **Minister of Food and Agriculture (Shri A. P. Jain)** : (a) Yes.

(b) Fixation of price before the sowing of the Adkali cane is considered neither feasible nor worthwhile.

Unemployment

*836. **Pandit D. N. Tiwary** : Will the Minister of **Labour** be pleased to state :

(a) whether it is a fact that the incidence of unemployment is the highest in Bihar ; and

(b) the name of the State where the disparity between the registration and employment through the Employment Exchanges is the greatest ?

The **Deputy Minister of Labour (Shri Abid Ali)** : (a) No accurate information regarding the incidence of unemployment in different States is available.

(b) Mysore State

Sheep Husbandry

*837. **Shri Hem Raj** : Will the Minister of **Food and Agriculture** be pleased to state :

(a) whether Government have formulated any scheme for the development of sheep husbandry ?

(b) if so, the main features of the scheme ; and

(c) the amount to be spent thereon ?

The **Minister of Food and Agriculture (Shri A. P. Jain)** : (a) Yes.

(b) and (c). A statement is laid on the Table of the Sabha. [See Appendix V, annexure 51].

Ticketless Travelling

*838. **Shri N. Rachiah** : Will the Minister of **Railways** be pleased to state.

(a) whether it is a fact that Government have issued a directive to all Travelling Ticket Examiners in the Southern Railway (Mysore Region) that they should find out ticketless travellers every day, failing which they will be penalised ; and

(b) if so, whether it is a general rule throughout the country ?

The **Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan)** : (a) No such directive has been issued. The work of each Travelling Ticket Examiner on the Southern Railway is however, assessed periodically by a comparison with the average earnings of his Squad, and those who regularly fail to collect excess fares even upto 70 per cent or 80 per cent of their Squad average are suitably taken up with.

(b) Although there is no such general rule applicable overall railways. Railways have their own practical standards for judging the efficiency of the Ticket Checking staff.

Overbridges

*839. **Dr. Rama Rao** : Will the Minister of **Transport** be pleased to state :

(a) the number of overbridges at level crossings in Andhra for the construction of which loans have been sanctioned to local authorities ; and

(b) the amount sanctioned for each bridge ?

The **Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan)** : (a) and (b). The Government of India have approved of the grant of a loan of Rs. 1.9 lakhs to the Guntur Municipality to meet their share of the cost of construction of an overbridge in place of the existing level crossing at mile 0/4 of the Guntur—Amaravati Road within Guntur Municipal limits. A request for increasing this loan to Rs 2.75 lakhs has been received and is under consideration. No loan has been approved for any other local authority in the State.